

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NIO. 30(ND)16
C. A. NO.

CORAM:


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH BEFORE THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY . Bhanvi Buildtech Pvt. Ltd. & Ors. V/s. M/s. JSS Buildcon Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

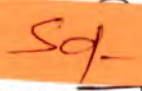
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Arun Vohra	} Adv.	For Petitioner	
2.	Pawan Sharma			
3.	Akriti Vohra			
4.	Arpita Yadav			

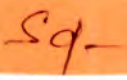
ORDERS

Ld. Counsel for the petitioner has concluded his arguments. Petitioner has filed the synopsis and the list of dates.

Since Ld. Counsel appearing for the Respondent submits that the arguing counsel is not available today, the matter be adjourned to 5th July, 2017.

No further adjournment shall be granted in this case.


(S. K. Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial